

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 34/59/14
CA. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

NAME OF THE COMPANY: M/s. Ajay Auto Ltd. & ors.

SECTION OF THE COMPANIES ACT: 59

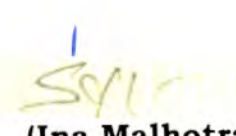
<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	R.D. MAKHEJA	ADV.	Petitioner	
2.	Harshil Agarwal, A/c		Respondents	

ORDERS

Ld. Counsel for the Respondent submits that he has filed the reply and also paid cost in terms of the previous orders.

To be listed for final arguments on 17th July, 2017.


(S. K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial